

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA.No.6/2005 in IA.No.4/03 in WRIT PETITION (CIVIL) NO. 401 OF 2001

MATRIBHASHA VIKAS PARISHAD

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(With appln. for directions,exemption from filing O.T. and office report)

Date: 28/02/2006 This Petition was called on for mentioning today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s) Petitioner-In-Person

For Respondent(s) Mr. Tara Chandra Sharma,Adv.

Mr. K.V.Mohan ,Adv

Mr. B.V. Balaram Das ,Adv

UPON being mentioned the Court made the following

O R D E R

Issue notice.

(Usha Bhardwaj)

Court Master

(Madhu Saxena)

Court Master